## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No.: 318(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: M/s. Vithi Vacations Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Present: Mr. Manish Raj, CP for ROC, Delhi

## **ORDER**

None is present on behalf of the Petitioner nor was anyone present on the last date of hearing. Court Notice be issued to the Petitioner for 5.2.2018.

(S. K. Mohapatra)

Member (T)

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(Ina Malhotra)

Member (J)